

File No. T-15012/4/2021-Training-FSSAI (E file: 1878)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
3rd Floor, MMU Building, Mata Sundari Lane, Kotla Road, New Delhi-110 002

Dated-8th September,2022

OFFICE MEMORANDUM

Sub: Withdrawal of the online mode of trainings for the FoSTaC Courses - reg

As the COVID-19 Pandemic situation is subsiding, the online mode of trainings of the following FoSTaC Courses are revoked with immediate effect:

1. Basic Catering – Bakery Level 1 & COVID
2. Advance Catering – General & COVID
3. Advance Manufacturing – General & COVID
4. Advance Manufacturing – Milk and milk products & COVID
5. Advance Manufacturing – Animal meat and meat products & COVID
6. Advance Manufacturing – Poultry meat and meat products & COVID
7. Advance Manufacturing – Fish and fish products & COVID
8. Advance Manufacturing – Packaged water and water based beverages & COVID
9. Advance Manufacturing – Bakery Level 2 & COVID
10. Advance Manufacturing – Edible oils and fats & COVID
11. Advance Manufacturing – Health supplements and nutraceuticals & COVID
12. Advance Manufacturing – Alcoholic beverages & COVID
13. Advance Manufacturing – Organic food products & COVID
14. Advance Retail and Distribution – General & COVID
15. Advance Retail and Distribution – Point of sale of Health supplement & COVID
16. Advance Storage and Transport – General & COVID

2. The rest of the FoSTaC courses may be conducted in both the offline and online modes till further orders:

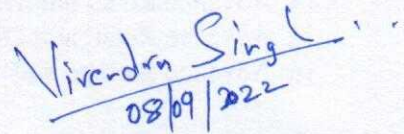
1. Basic Catering – General & COVID
2. Basic Catering – Integrated Child Development Services & COVID
3. Basic Catering – Mid Day Meal & COVID
4. Basic Manufacturing – General & COVID
5. Basic Retail and Distribution – General & COVID
6. Basic Storage and Transport – General & COVID
7. Awareness – COVID 19
8. Awareness – Street Food Vending

3. The Training calendars already created in the FoSTaC portal before the date of issue of this order are permitted to be conducted as per schedule. However, no new online trainings will be allowed to be create in the FoSTaC portal for the courses mentioned in Para 1 above.

4. **The online trainings of the courses as mentioned in Para 2 above, should be conducted for duration as same as that of Offline trainings of respective course i.e., 4 hours for Basic Courses and 2 hours for COVID awareness course. This Office Memorandum hereby supersedes the modified duration of online courses mentioned in the SOP for conducting online trainings provided vide File No.01-02/Correspondence/FoSTaC/FSSAI-2017, dated 29.05.2020**

5. Training Partners will strictly follow the guidelines issued by the Central Government, respective States Government and Local Public Health Authorities on assembly/ meeting/ mass gatherings etc. to avoid spread of COVID-19 while carrying out physical classes under FoSTaC Programme.

This issues with the approval of the Competent Authority.


08/09/2022
Virendra Singh Shekhawat
Manager (Training)

To

All Training Partners – For Compliance please.

Copy to

All the Commissioners of Food Safety (States/UTs)

IT Division for uploading in the website for wider circulation.